

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO.107 OF 2019&  
IA NO. 461 OF 2019**

**Dated: 14<sup>th</sup> August, 2019**

**In the matter of:**

<b>M/s. Patikari Power Pvt. Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Himachal Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.12.2019**.

**Court Master/PS**

*js*